STANDING COMMITTEE ON COMMUNICATIONS(1999-2000)

THIRTEENTH LOK SABHA

MINISTRY OF INFORMATION & BROADCASTING

DEMANDS FOR GRANTS

(2000-2001)

ELEVENTH REPORT

LOK SABHA SECRETARIAT

NEW DELHI

April , 2000/Chaitra 1922 (Saka)

Presented to Lok Sabha on 17.4.2000

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CONTENTSCOMPOSITION OF THECOMMITTEE

INTRODUCTIONREPORT a. Introductory

b. DemandsNo. 55; BudgetaryGrants

Ministry of Information & Broadcasting

- BroadcastingServices (PrasarBharati).
- 1.All India Radio
- 2.Doordarshan

COMPOSITIONOF THE STANDING COMMITTEE ON COMMUNICATIONS (1999-2000)

Somnath Chatterjee - ChairmanMembers

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- 12Shri R. N. Arya
- 13/acant
- 14/acant
- 15/acant

SECRETARIAT

- 1. Dr. A.K. Pandey Additional Secretary
- 2. Shri P.D.T. Achary Joint Secretary
- 3. Shri S.K. Sharma Deputy Secretary
- 4. Shri Bhupesh Kumar Assistant Director

INTRODUCTION I, the Chairman Standing Committee on Communications (1999-2000) having been authorised by the Committee to submitthe Report on its behalf, present this Eleventh Report on `Demands for Grants (2000-2001) pertaining to the Ministry of Information & Broadcasting.

- 2. The Standing Committee on Communications(1999-2000) was constituted on 31 December, 1999. One of the functions of the Standing Committee, as laid down in Rule 331E of the Rules of Procedure and Conduct of Business in Lok Sabha, is to consider the Demands for Grants of the concerned Ministry/Department and make a Report on the same to the Houses.
- 3. The Committee considered the Demands for Grants pertaining to the Ministry of Information & Broadcastingfor the current year i.e. 2000-2001 which were laid on the Table of the House on 15 March, 2000. Thereafter the representatives of the Ministryof Information & Broadcasting briefed the Committee on 23rdMarch., about the Demands for Grants (2000-2001) pertaining to their Ministry. Then the Committee took evidence of the representatives of the Ministryof Information & Broadcasting 29th March, 2000.
- 4. The Committee wishes to expressits thanks to the Officers of the Ministry of Information & Broadcastingfor placing before it detailed written notes on the subject and for furnishingthe information, that the Committee desired in connection with the examination of the subject.
- 5. The Report was considered and adoptedby the Committee at its sittings held on 13th April, 2000.
- 6. For facility of reference and convenience, the observations and recommendations of the Committee have been printed bold letters in the body of the Report.

NEW DELHI; SOMNATH

CHATTERJEE,

13 April, 2000 Chairman, 24 Chaitra, 1922(Saka) Standing Committee

on Communications

REPORT

INTRODUCTORY:

1. There has been a change in the Budget Provisions for the Ministry of Information & Broadcastingwith effect from 1st April 2000. Prasar Bharati which administers All India Radio (AIR) and Doordarshan ((DD) has been granted financial assistance in the form of Grants-in-Aid and the commercial earnings of Prasar Bharati which were earlier credited first into the Consolidiated Fund of India and then transferred as the non-lapsable funds would be retained by Prasar Bharati.

Earlier, the budget provisions included an element of contribution from revenue earnings of AIR and Doordarshan. From the year2000-2001, the revenue earnings of AIR and Doordarshan will not be reflected in the non-plan provisions. In view of this for comparison of 1999-2000 and 2000-2001 non-plan budget figures for broadcasting sector, no budgetsupport figures have been used.

Budgetary Grants: Ministry of Information & Broadcasting

2. Budgetary Provisions for the years 1999-2000 and 2000-2001 proposed by the Ministry of Information & Broadcasting and approvedby the Planning Commission are as under:

				(Rs	
. in crore)					
·		1999-			
2000	2000-2001				
Media/Sector	Proposed outlay	Approvedoutlay	Proposed Outlay	Approved	
Outlay					
Broadcasting Sector					
(Prasar Bharati)					
(i) All India Radio	188.00	122.00	281.15	140.00	
DBS		45.30		65.00	
IEBR	0.00	76.80		75.00	
(ii) Doordarshan	659.20	391.52	828.00	500.44	
DBS		51.80		148.30	
IEBR	0.00	339.72		352.14	
Total	847.20	513.32	1109.15	640.44	
Information Sector					
DBS	23.07	17.50	19.23	18.21	
IEBR	0.75	1. 76	1.51	15.10	
Total	23.82	19.26	20.74	33.31	
* DBS - Domestic Budgetary Support					
III Films Sector					
DBS	48.62	30.50	40.00	38.49	
IEBR	6.10	6.10	10.70	10.70	
Total	54.72	36.60	50.70	49.19	

^{*} DBS Domestic Budgetary Support

to Prasar Bharati in the form of grants-in-aid (towardsrevenue section) and Loan (towards Capital Section) as under :(Rs. In crores)Plan Non-PlanTotalGrant-in-aid 43.00 963.00 920.00 170.30 170.30 Loans

As stated earlier, with effectfrom 1St April, 2000 the Government under the new system 3. hasprovided Budget Support

In 1999-2000, the Budget Support to Prasar Bharati wasRs. 97.00 crore. This has been increased to Rs. 213.30 crore in 2000-2001 including Rs. 100.00 crore for J & K special package.

- The Ministry of Information Broadcasting had reportedly proposed an outlay of Rs. 6135.45 crorefor the 9th Five Year Plan which was revised to Rs. 4898.00crore on the advice of Planning Commission. Finally the Planning Commission has approved an outlay of only Rs. 2843.05 crore.
- For Annual Plan 2000-2001 the Ministry had submitted proposal for Rs. 1180.59 crore (DBS Rs. 741.24 croreand IEBR Rs. 439.35 crore). However, approval has been granted for Rs.709.35 crore by the Planning Commission.
- The Committee enquired duringthe evidence about the adverse effect of the extensive 6. reduction of theplan outlay on the projected schemes for modernisation, upgradation, renewal, replacement and expansion of Media activities particularly in the Broadcasting Sector. The representative of the Ministry submitted that the cut wouldbe in the J & K projects, procurement of O.B Vans, augmentations of Art stations, replacement of Studio cameras, new augmentations and Highpower short wave transmitters etc.
- The Committee notes that the Ministry had projected during 1999-2000 to the Planning 7. Commissionan outlay of Rs.18000 lakh for All India Radio which was drastically scaleddown to Rs. 12200 lakh. For Information Sector also the outlay was curtailedfrom the projected Rs. 2382.11 lakh to Rs. 1926.00 lakh. Similarly in caseof Films Sector the proposed outlay of Rs. 5472.75 lakh was curtailed toRs. 3660.00 lakh. In case of outlay projected for 2000-2001 the PlanningCommission has resorted to extensive cuts. The Ministry had projected for AIR Annual Plan outlay Rs. 28115 lakh which has been reduced to. Rs. 14400lakh. In case of Doordarshan also the reduction has been equally drasticfrom Rs. 82800 lakh to Rs. 50044 lakh. The Committee is perturbed at the drastic reduction in annual plan outlay and apprehends that it would lead to substantial shortfall in completion of developmental projects and installation of basic infrastructural equipment. It will hamper the renewal and replacement of old and obsolete equipments and would also take its toll on upgradation of technology. The Committee is of the opinion that in view of the competitionin public broadcasting sector from private sector including foreign broadcastingcompanies all out help should be provided to All India Radio and Doordarshanto substantially improve quality of their network. In no case, financial constraints be allowed to bring down physical projections. Otherwise it will have crippling effect on the functioning of AIR and Doordarshan infuture. **Prasar Bharati**

So far, Prasar Bharati was beingtreated as any other Government office and it was provided financial assistancethrough specific major/minor heads covering its various activities. Fromthe year 2000-2001, the financial assistance will be in the form of grants-in-aid(Rs. 963.00 crore) and loan for capital expenditure (Rs. 170.30 crore). This system, it was submitted, would allow greater flexibility to PrasarBharati in making use of financial assistance. The Ministry has reportedlyissued detailed instructions to Prasar Bharati to take timely steps toensure smooth transition to the new

system as also to ensure that adequates afeguards are provided so that funds are utilised properly.

9. The Secretary, Ministry of Information& Broadcasting added that because of this change, a sizable amount of a few hundred crore of rupees will not be part of the Budget. The planprovision has increased from Rs. 145 crore to Rs. 270 crore in the comingyear and non-plan provision has increased from Rs. 978 crore to Rs. 1114crore. The increase in the non-plan outlay is because of increments inpay and allowances and additional dearness allowance. In Plan, there isan increase of Rs. 125 crore. Out of it, 100 crore is for Jammu & Kashmirpackage which government had approved last year

Prasar Bharati Board

The Committee pointedout during the evidence that Prasar Bharati Board was not fully constituted and enquired the steps being taken in this regard. In reply the Secretaryl & B stated that the issue has been held up as the recommendations of the Expert Committee set up to consider the restructuring of PrasarBharati to make it more professional, competitive, credible and efficientwere awaited. He further submitted that the action on it has already beeninitiated. It is expected that the names of panel would be made availableshortly to the Selection Committee chaired by the Vice President of India. On being asked about the present composition of Prasar Bharati Board the Committee was informed that there are only five members on the Board atpresent. The Committee pointed out that out of the five members in positionthree were part time and the post of Chairman was lying vacant since 27thJune, 1998. No regular CEO has been appointed since 29th Aug.1998. The vacancies of part time members remain unfilled since 15th May, 1998 and 22nd Nov. 1999. The posts of Member (Finance)and Member (Personnel) were not filled from the very beginning as theseposts were abolished at the time of first Ordinance to Prasar Bharati Actand again restored at the time of second Ordinance. The posts of Membersrepresenting the employees and elected by them were also lying vacant since23rd Nov. 1997 and the posts of DG Doordarshan and DG AIR were also lying vacant from August 1991 and June 1999 respectively. The twomembers were removed while there are so many vacancies and that these twomember were made to retire for no apparent or disclosed reason. The Secretary explained that those were term appointments for a period of six years andwere retired under the system of rotation on the basis of relative expertise, but when asked could not explain how the principle of rotation was applied to those two members who have been made to retire.

Broadcasting Bill

- 11. The Committee desired to know thefate of Broadcasting Bill which was introduced in Parliament in April,1997. In reply, the Secretary I& B informed the Committee that keepingin view the developments from 1997 till date, the Government has reviewedthe provisions of Broadcasting Bill and expected to introduce the sameduring the later part of Budget session 2000 if approved by the Cabinet.On being asked about the proposed changes that were being incorporated in the bill, the Secretary submitted that some of the issues were fillingof the vacant positions in the Prasar Bharati Board including that of Chairman,appointment of regular CEO, transfer of employees to the service of PrasarBharati etc.
- 12. The Secretary, I &B furtheradded that in the bill arrangements for licencing would be defined. Procedurelicencing, conditions and qualifications in terms of ownership, offences and the punishment for them in regard to the various sectors of broadcasting and Cable networking etc.

would be prescribed.

- 13. In reply, to another query by the Committee in this regard, the representative of the Ministry of I &B submitted that the Ministry was strongly in favour of an early broadcastinglaw.
- 14. The Committee is deeply distressed note that the Prasar Bharati Board which is provided to consist of 15members has not been constituted in its true sense. There are now onlyfive members and three of them are functioning on part-time basis. Theposts of Chairman and regular CEO of the Prasar Bharti Board are lyingvacant since June, 1998 and Aug. 1998 respectively. The part time Membershave also not been appointed from May, 1998 and Nov. 1999. The Committeenotes that the posts of Member (Finance) and Member (Personnel) have alsonot been filled and the Members representing employees who have to be elected by them have not been appointed since Nov. 1997. The callous attitude of Government in this regard is regrettable. The sudden removal of the two Members of the Board has been on totally inexplicable reason. The Committeehopes that filling up of the vacancies of the Board level as well as that of regular CEO would be given top priority and the full-fledged Board would be in position at the earliest. The reasoning that the posts of the two Members removed recently were term appointments and have been retired under the system of rotation on the basis of relative expertise is not convincing at all since the basis of the removal of the said two members has not been disclosed.
- 15. The Committee is distressed tonote that the Broadcasting Bill which was introduced in Parliament as earlyas April, 1997could not be enacted so far. The delay in the enactment isstated to be partly due to certain changes being incorporated in the Billto make it broad based. The Committee feels that the time of three yearsis more than enough to incorporate any modifications that may be neededThe Committee urges the Ministry to expedite enactment of the Bill duringthe current session of Parliament as it is expected to facilitate improvement in the broadcasting sector.

All India Radio (AIR)

(i) Studio Projects (AIR)

- 16. The Ministry had targeted24 studio projects to be made technically ready during 1999-2000. Out ofit only seven projects could be made ready. The remaining 17 studio projectsviz Srinagar-VB, Lucknow FM ch., Shillong- FM ch., Khonsa CRS, ChanglangCRS, etc have been carried over to 2000-2001.
- 17. Again, 25 studio projectswere decided to be commissioned during 1999-2000. Out of which, only 13could be commissioned and the rest 12 projects like Nongstoin-CRS, WilliamnagarCRS, Mon CRS, Saiha-CRS, Tuensang CRS and Ziro LRS etc were still awaitingcommissioning. There was shortfall in meeting financial targets also. Theanticipated expenditure during 1999-2000 was Rs. 2047.76 lakh against theSBG of Rs. 2660.00 lakh.
- 18. The Ministry had targetedto complete seven Broadcasting Centres and five community Radio Stations. Out of which only one Broadcasting Centre was completed. Not a single CommunityRadio Station could be completed so far. During 1998-99 also out of thetarget of five Broadcasting centres only one was completed and out of theapproved outlay of Rs. 150.00 crore only Rs. 81.58 crore could be spenton various projects. The reasons for under performance have been stated to be delay in completion of civil works, local law and order problem, delay in handing

over sites by the State Governments and delay in procurement of transmitting equipment.

(ii) Transmitter Projects (AIR)

- 19. As regard transmitter projects,the target was to commission 34 projects during 1999-2000. Out of whichonly 17 could be commissioned and the remaining 17 projects viz Jammu -10 KW FM (VB), Guwahati 10 KW FM (VB) and Dhubri KW FM etc were stillawaiting commissioning. The reasons for delay in commissioning of the projects are again stated to be same viz. non-completion of civil works, law andorder problem, non-availability of sites and retendering of works The anticipated expenditure during 1999-2000 was Rs. 1575.48 lakh spent against the SBGof Rs. 3558.20 lakh.
- 20. The 9th Plan outlayfor All India Radio has been kept at Rs. 80540 lakh, out of which only31.53 percent i.e. Rs. 25,395.16 lakh could be spent during the first threeyears of the Plan. As regards physical performance, against the targetof 22 Broadcasting centres, 2 relay Centres, 10 Community Radio Centres,27 MW transmitters,9 SW and 28 VHF/FM Projects only 5 Broadcasting Centres,one relay Centre, 5 Community Radio Centres,5 MW, 3SW and 9 VHF/FM Transmitterscould be completed. The percentage wise performance has been 22.72 percent,50.00 percent, 50.00 percent, 33.33 percent and 32.14 percent respectively. The Government has decided to permit 108 private FM Radio Channels in 40cities. In reply to a query by the Committee, it has been stated that PrivateFM Radio Broadcasters would adhere to programmes and advertisement codeas followed by AIR. As a result of auction of FM channels Rs. 425 crorewould accrue to Government as Licence Fee for the first year of operation.

Doordarshan

(i) Studio Projects (DD)

- 21. Doordarshans terrestrialtransmission (National Network Doordarshan I) has 85 HPT, 673 LPT, 249VLPT and 19 Transposers located all over the country. In addition, DD2Terrestrial Network which mainly caters to major cities has 10 HPTs, 46LPT and 4 VLPTs. DD also has 51 studios located at various parts of thecountry for in house programme production. The terrestrial coverage ofDD is stated to be 74.8% by geographical area and 87.9 % by population. In addition to terrestrial channels, DD also operates 21 satellite channelswhich include 11 Regional Language Channels. One Channel each DD-I, DD-II, DD News, DD Sports, DD Educational, DD International and four State Channels. Proposal in the Budget for 2000-2001 includes Rs. 340.44 crores towardscapital expenditure and Rs. 160 crore towards revenue expenditure.
- 22. Expansion of private satellitechannels, particularly in the regional languages has resulted in the fragmentation of viewership and decrease in revenue to Doordarshan, although it is stated that substantial increase in the revenue of Doordarshan has been achieved. However, it seems that neither needed provisions have been made nor the achievement of Doordarshan has been adequate to meet the challenges.
- 23. The Committee has been informed that out of the target of completion of 13 studio projects, and 9 HPTsonly 9 studio projects and 1 HPT were completed in 1998-99. On the financialside out of approved outlay of Rs. 449.40 crore expenditure of only Rs.307.43 crore could be incurred on various schemes during that year. Similarly during the year 1999-2000, out of the target of 4 studios, 9 HPTs (DD-I),90 LPTs/VLPTs only 3 studios, 4 HPTs (DD-I) and 70 LPTs/VLPTs could becompleted. The expenditure incurred upto 31 January 2000 was stated tobe Rs. 126.53 crore

out of the outlay of Rs. 296.52 crore. The reasonsgiven for not adhering to the targets are stated to be delay in construction of Studio buildings and construction of towers by contracting agencies,non-availability of sites/buildings for LPT/VLPT projects and law &order problems in certain areas.

- 24. When asked about the overall performanceduring the first three years of the Ninth Plan, it has been stated by CEODoordarshan that out of the 23 Studios, 40 HPTs (DD-I) 40 HPTs (DD-II) and 422 LPTs/VLPTs only 13 studios (56.52 percent), 6HPTs (DD-I) 15.00percent, 7 HPTs (DD-II) 17.50 percent and 232 LPTs/VLPTs 54.98 percentcould be completed. On the financial side the expenditure incurred as on31 Jan .2000 was Rs. 853.36 crore out of the total outlay of Rs. 1836.00crore.
- 25. The CEO Prasar Bharati Submittedduring evidence that there were five areas which have been identified asareas of weaknesses i.e. transmission quality at the transmission end, the signal quality at the cable end, quality of content, declining trendin viewership and revenue.
- 26. Asked about the steps takento overcome these weaknessess, the CEO submitted that DD channels havebeen made available on a 24 hour basis both in analogue and digital modes. The transmission quality has improved as a result of digitalisation. Inresponse to a query about the quality of signals the CEO submitted that there were still problems particularly at the cable end. He admitted thatat the cable end the quality was not as good as it should be. There wasalso certain degree of manipulation in the market on that. Another relatedproblem being faced by Doordarshan was that the Cable operators were notusing satellite dish antenna. They were also not obseving the must carryclause, the provision under section 8 of the Cable Network Regulation Actwhich has made it mandatory for the Cable operators to carry two channelsof Doordarshan. On a query about punishment for violation of the mustcarry clause, the CEO submitted that penal provisions were very weak and difficult to be enforced since enforcement could be done by the concerned State Governments after they notified the authorised officers. He further submitted that some States have not even notified the authorised officers several reminders. The Committee was informed that the matter hasbeen taken to the Cabinet. It was expected that the legislative supporton the issue would be forthcoming shortly.
- 27. The CEO further submittedthat the Ministry planned to give priority to digitalisation of transmission. On being asked about the schedule of digitalisation, the CEO submittedthat digital terrestrial transmission would be started by 2001 in the fourmetropolitan cities. The Secretary of I & B added that the Governmenthas not yet approved any firm programme for digitalisation. The schemewas very expensive costing around Rs. 5000 crore to Rs. 6000 crore forthe entire country.
- 28. The Committee enquired that keepingin view the high cost whether the scheme was desirable and whether thesame has been submitted to the Government for approval, the Secretary I& B informed the Committee that the scheme was not yet submitted forapproval, however, the Government has approved Pilot projects for Delhi, Mumbai, Calcutta and Chennai. The Pilot projects would be commissioned by March 2001.
- 29. Justifying the desirability of goingdigital the CEO submitted that with changing to digital mode, the two DDchannels (DD-I, DD-II) would get converted into ten channels because oneanalogue channel bandwidth is equivalent to five digital channels. TheCommittee sought further clarification about the viability and the likelyburden that citizens would have to bear as a

result of high cost of specialTV sets required for the purpose. The Secretary I & B explained thatthe transmission cost would be reduced by one fourth or one fifth. Thequality of picture on TV screen would improve, the digital transmission could be received even in moving vehicles, more channels would be at the disposal of the citizens and the TV set would get access to Internet 30. The Committee, thereafter enquried about the norms in terms of time for advertisements on Electronic Media. The CEO stated that five percent of the broadcast time was allowed for advertisements. In case of Saturday/Sunday films they have two categories of 1800 seconds and 2100 seconds aggregating 30-35 minutes. The CEO admitted that they were charging high price for advertisements and therefore gettinglow revenue.

- 31. The CEO submitted that Doordarshanwas observing a code of conduct which was much more stringent than applied private channels. He suggested that the Committee may recommend that he law should be same for all and all the channels must be subjected to the code of conduct applied on Doordarshan.
- The Committee observes that thephysical performance of AIR in relation to installation of infrastructural hardware like Studios and Transmitters has been extremely unsatisfactory. During 1999-2000 the Ministry was able to complete only 7 Studio Projects against a target of 24. The performance is equally dismal in case of commissioning of Studio projects as only 13 could be commissioned against a target of 25. In case of Broadcasting Centres and Community Radio Stations, the performanceis more disappointing. The Ministry could construct only one BroadcastingCentre against the target of 7 and nil Community Centres against thetarget of 5. The pace of expenditure has also been completely unsatisfactory. The Ministry could incur the expenditure of only Rs. 81.58 crore against the outlay of Rs. 150.00 crore for the purpose. The Committee is deeplyanguished at such unsatisfactory performance. The Ministry should makeserious efforts for energising and strengthening its executive and monitoringwings. The casual approach of the Ministry is further evident from uninspiring performance in installation of the most basic infrastructural projectslike transmitters. The Ministry could commission only 17 transmitters in 1999-2000 against a target of 34. It could spend less than half of fundsallocated for the purpose as it could incur the expenditure of only Rs.1575.48lakh against Rs. 3558.20 lakh provided for it. The Committee recommends that the project construction and monitoring wings should be streamlinedwith a view to completing the valuable projects timely and the same shouldnot remain only on paper. The Committee may be apprised of the reasonsfor not commissioning these projects even though the same were technically ready.
- 33. The Committee notes that theperformance of the Doordarshan is also marred with the same deficiencies is the case with All India Radio. In 1998-99 only one HPT could be setup against the target of 9. On the financial side also the shortfall wasvery substantial. Only Rs. 307.43 crore could be spent against the outlayof Rs. 449.40 crore. During 1999-2000 also the performance in case of settingup of HPTs has been less than 50 percent as only 4 HPTs have been set upagainst the target of 9. The financial performance is less than 50 percentas on 31 Jan .2000, it could incur the expenditure of only Rs. 126.53 croreagainst the outlay of Rs. 296.52 crore. The overall performance of Doordarshanduring the first three

years of Ninth Plan has been very unsatisfactoryso far as physical and financial achievements are concerned. It could installonly 6 HPTs against the target of 40 for DD-I, 7 HPTs against the targetof 40 for DD-II. The financial expenditure during this period was lessthan 50 percent as on 31 Jan 2000. The Committee is constrained to observethat this is a poor commentary on the performance of the National Broadcaster. The Committee is of the view that shortfall in performance should be only inexceptional circumstances like non-availability of required hardware inthe market and natural calamities. The oft repeated reasons advanced bythe Ministry of its dismal performance like non-availability of sites, contractors problem, law and order problems etc. are not convincing atall and have become stereo-typed and thus cannot be accepted. Therefore, the Committee is of the strong view that the Ministry should seriously review its performance and identify the factors responsible for non-performance. It seems that the monitoring mechanism is weak in the Ministry. Therefore immediate corrective measures are required to be taken. The scarce publicresources should not be to wasted by reason of delay and incompetence.

- 34. The Committee is deeply concerned to note the serious drawbacks in the areas of transmission quality, contentand presentation of programmes by Doordarshan vis-à-vis the privateand foreign T.V. channels. The Committee hopes that the Prasar BharatiBoard would be able to introduce digitalisation of transmission at a fasterpace resulting in improvement in quality of transmission. However, digitalisationmust be followed by an appropriate measure to reduce the price of the specialTV sets required to receive the digital transmission. Committee draws somesatisfaction from the fact that Prasar Bharati has analysed its weaknessesand remedial steps are being taken to improve quality of transmission andincreased number of channel are being made available to the viewers.
- 35. The Committee takes a seriousnote of the problem that the Cable Operators are biased against Doordarshanand do not show DD channels through Dish Antenna on profit considerationwhich cannot be accepted. The Committee approves the idea that the Ministryshould make appropriate legislative provisions in the forthcoming BroadcastingBill to make the cable operators fulfill their obligations. The Governmentis urged to take faster action in this regard and bring the bill beforeParliament at the earliest.
- 36. The Committee is deeply concernedwith excess of advertisements being telecast by Doordarshan and also byother channels. The Committee recommends that code of conduct formulatedfor the purpose should be strictly observed by Doordarshan. It also feelsstrongly that the Government should come forward with a legislation tomake the private channels conform to the code of conduct applicable toDD.

Information Sector

(i) Press Information Bureau (PIB)

37. During 1999-2000 the Ministryhad proposed an outlay of Rs. 450.00 lakh for PIB out of which only Rs.210.00 lakh were sanctioned. During 2000-2001 the Ministry has proposed the reduced outlay of Rs. 210.00 lakh which have been approved. On the physical performance side the setting up of National Press Centre whichwas mooted in 1994 has not been implemented since no land has been allotted for it so far. In case of acquisition of vehicles during 1998-99 only onevehicle has been purchased by incurring Rs. 1.91 lakh out of Rs. 14.00 lakh provided for the

purpose. The PIB could incur only Rs. 187.63 lakhon various schemes during 1998-99 out of the plan outlay of Rs. 463.00lakh. During 1999-2000 no progress has been made in setting up of PIB officeat Itanagar under TSP. Out of the financial outlay of Rs. 210.00 lakh onlyRs. 62.76 lakh could be incurred as on 31 Jan. 2000.

38. As regard the overall performanceof PIB during the first three year of Ninth Plan, it has utilised Rs.44.31lakh for setting up mini-media centres out of Rs. 100.00 lakh providedfor the purpose and Rs. 2.05 lakh for greater mobility in PIB offices outof Rs. 100.00 lakh allotted for it. The total expenditure as on 31 Jan2000 has been Rs. 444.54 lakh out of total funds of Rs.2300.00 lakh. ThePIO submitted during evidence that for setting up PIB office at Itanagar(the only state capital without a PIB office) they have taken up the matterof sanctioning of posts with the Expenditure Secretary, but could not succeedas there was plan cut and new posts were not being sanctioned. The Committeepointed out that during 1999-2000 the expenditure was only Rs. 53.00 lakhout of the outlay of Rs. 198.00 lakh. In reply the Press Information Officer(PIO) explained that they would be able to spend Rs. 198.00 lakh finally. She submitted that her constraints were that on one hand Government saidthat the North East was very important and on the other they did not sanctionfunds and posts and imposed five percent cut on the top of that. Thusthere appears to be a lot of lip service on the problems of North East.

(ii) Publications Division

- 39. The Ministry had proposedan outlay of Rs. 71.00 lakh during 1999-2000, against which Rs. 60.00 lakhwere sanctioned. During 2000-2001 against the projected outlay of Rs.200.00lakh only Rs. 97.48 lakh have been sanctioned. During the Ninth Plan Rs.7.00 lakh were provided for Mobile Books Shops in the NE Region. No progresshas been made in this regard so far due to noncreation of post. The expenditureincurred was only Rs. 0.85 lakh as on 31 Jan .2000. Similarly Rs. 7.00lakh were provided for training under the head Human Resource Development. On being asked in this connection it was stated that the programme fortraining of staff was still under process. The Government had also allotted Rs. 13.00 lakh for bringing out Yojana in Oriya, out of it the expenditure of Rs. 5.12 lakh have been incurred and the reason for shortfall has been stated to be non-creation of posts.
- 40. The representative of the Ministry submitted during evidence that they had planned to start "TenderNews Magazine" on the lines of "Rozgar Samachar" to serve the needs of construction agencies as well as construction. The scheme has been postponed for the next year due to inadequate allocation of funds.

CD on Mahatma Gandhi

41. Highlighting the achievementsof Publications Division in reply to a query by the Committee, the Secretary, I & B submitted during evidence that the Ministry has brought-outa CD on Gandhiji costing Rs. 50.00 lakh and released the same on 2ndOctober, 1999. The CD is very informative. It has been well received and3000 copies have already been sold. The Ministry has also taken in handthe Hindi version of it and expected to release the same shortly. Askedabout the contents of the CD he submitted that it contained about 50 thousandpages of texts, books, letters written by Gandhiji. The CD also contained30 Minutes film on Gandhiji, including 500 photographs and 15 minutes ofvoice of Gandhiji. The Committee appreciates the steps taken by the Ministryin releasing the CD on Gandhiji.

(iii) Directorate of Advertising and Visual Publicity(DAVP)

42. The Plan outlay for DAVP during1999-2000 was Rs. 145.00 lakh. It has been scaled down to Rs. 135.00 lakhduring 2000-2001. The proposed cut is planned to be made in the head ofmodernisation of DAVP from Rs. 52.25 lakh in 1999-2000 to Rs.42.25 lakhin 2000-2001. The Ministry has submitted that the proposed cut has beenmade since considerable progress has already been made in this regard duringthe 8th Plan and in the first three years of 9thPlan.During Ninth plan the Directorate could spend Rs.270.00 lakh (44.97percent) as on 31 Jan 2000 out of total Rs. 620.00 lakh.

Advertisement and Circulation of Newspapers

- 43. The D.G. DAVP submitted to the Committee during evidence that the Directorate had 5196 publications/newspaperson their panel to issue advertisements. The Committee enquired whetherany panel was prepared and the same has since been reviewed. The witnessresponded that there were two things which they were carrying out, onewas the annual renewal contract. During that renewal process if it wasdetected that certain newspapers were not meeting the requirements of theadvertising policy, those were deempaneled. In reply to a query by theCommittee the DG, DAVP stated that the requirement for getting empaneledwas the circulation figure. If it is found that certain newspapers hadgiven exaggerated figures then it would be removed from the panel. On beingenquired about circulation checks, the witness submitted that for the purposethey were taking the services of three agencies i.e. RNI, Audit Bureauof Circulation and the Chartered Accountants..
- 44. The Committee enquired whetherin view of the doubts being expressed frequently about the credibilityof the circulation figures, the Ministry formulated any guidelines aboutqualifying circulation figures for release of advertisements. The witnessreplied in the negative. He further informed that the percentage of smallnewspapers for issuing advertisements in terms of space was 2462 for mediumnewspaper it was 37.71 percent and for big ones, it was 37.66 percent. The Committee pointed out that the Ministry had admitted earlier also thatthere should have been a method of checking the circulation because thereshould not be any person who receive payment for advertisement with nocirculation and that there were some journals whose job was to indulgein character assassination on the basis of false reports and enquired whetherthere was any machinery to check such unethical practices. The representative of the Ministry submitted that there was a procedure for that. If any newspaperwas found indulging in scurrilous writing or inciting communal violence, the district authorities were supposed to take note of it and inform asthe Ministry itself had no machinery to check such malpractices. The Secretaryl & B further added that Press Council of India has been expresslycreated to look after that problem also. The representative of Registrarof Newspapers (RNI) admitted that the circulation checking machinery wasnot very effective. They had only five circulation officers and even outof that one post was vacant. So they relied mostly on paper documents such as cash book, ledger, print capacity etc.
- 45. On being enquired furtherthe witness submitted that there was backlog checking the claims of circulation. They were taking the cases of 1996, 1997 and 1998. There upon the Secretaryof the Ministry also admitted that there was no reliable and reasonable circulation checking agency. It needed urgently to be redressed. He further assured that he was talking to officials of Audit Bureau of Circulation and expressed confidence that he would find a way out in meeting the larger objective

of having proper assessment of circulation.

(iv) Directorate of Field Publicity (DFP)

- 46. There are 22 Regional Offices and268 Field Publicity Units financed by the Ministry of Information &Broadcasting and Ministry of Health & Family Welfare which have beenset up to do extensive publicity coverage in rural areas. The reach of the Directorate of Field Publicity is reported to be quite extensive. The Plan outlay in 1998-99 (Actual) was Rs. 255.91 lakh. The Revised Estimates 1999-2000 was Rs. 211 lakh and the provision in the Budget Estimate for 2000-2001 has been reduced to Rs. 165 lakh. Asked about the reasons for continuous reduction in the Plan outlay, the Ministry has stated that itwas decided not to purchase films from outside producers/open market, instead Directorate was required to obtain film cassettes which were available with the nodal Ministries like Health & Family Welfare, Rural Development, etc. Another reason stated to be the fact that no new unit has been created in 1999-2000 as a result of economy cut and review of the effectiveness of the Directorate.
- 47. As regards, the under utilisation of funds during 1998-99 and 1999-2000, it has been stated that the ElectionCommission had banned programmes meant to popularize Government programmesin view of the elections in some States and General Elections all overthe country during 1998 and 1999 respectively. Asked about the physical achievements, it has been stated that during 1998-99, a target of 36,000 tour days was fixed, but achievement was only 24976 tour days. 49495 filmshows were conducted against the target of 66,000 film shows. Similarly,in 1999-2000, 22285 film shows were arranged against the target of 37440.
- The Committee pointed out that theanti-India propaganda was being carried out from across the border anddesired to know what effective measures are proposed by the Directorateof Field Publicity in this regard. In reply the Secretary, I & B statedthat Ministry has been looking at the problem from two angles. One is thatin some border areas our signals are weak and they are not reaching. Thiswas the situation in large parts of Kashmir so far. For that, a strategyhas been worked out to upgrade the power of the transmitters of All-IndiaRadio and Doordarshan particularly near the borders so that in all partsof the country signals of All India Radio and Doordarshan are easily available on a good quality. The whole of J & K package has been designed to serve this purpose and it is under implementation. Continuing, the Secretaryl & B stated that the second part is to make programmes more credibleand attractive. In some parts of the border it is a matter of preference of listeners and viewers which signals they want to use, -Indian or foreign. So the Kashmir package has a sizeable component for improving the software. The programme component has already been taken up. One significant beginninghas been of pooling the various TV channels. They have made available someof their popular programmes to be telecast in Doordarshan channel of Kashmirand the reports received indicate that other channels seem to be fulfillingthe desired objectives. The local people are watching this channel muchmore than earlier. So Doordarshan hopes to continue this collaboration with other channels for the national cause. In addition, it has been stated, that the Ministry was working out through an empowered Committee and PrasarBharati other measures for strengthening the software so that coverageis made more attractive and credible to the listeners. Countrys democraticand pluralistic set-up has also reportedly served the purpose in this directionto some extent.

- 49. The Committee pointed outthat in certain border areas outside the country Punjabi language is widelyspoken and understood. It would, thus be advantageous if programmes directedat the viewers outside the country are prepared and telecast in Punjabiand other languages which are widely understood by those people. In reply,the CEO Prasar Bharti submitted that Prasar BharAti has accepted this positionthat complexion of the language is generally the same on both sides ofthe border. He assured that another review would be conducted to see whetherany further refurbishing is required for Punjabi language programmes. Hefurther added that even on the Kashmir Channel Prasar Bharati has beenworking on several languages.. Sensitivities of the population are takencare of on the border.
- 50. The Committee is of theview that the role of Press Information Bureau is very crucial since itplays central role in dissemination of information countering the hostilepropaganda of some neighbouring countries. As such, the Committee is concerned to note that during 1999-2000 the outlay of Rs. 450.00 lakh projected by PIB was substantially curtailed to Rs. 210.00 lakh at approval stage which resulted in unsatisfactory performance. The Committee is perturbed to know that even the reduced outlay was not utilised fully during the last two years. However, the Committee observes that the attitude of the Ministry is very casual in this regard. It could not set up the PIB office at Itanagar. The Ministry should take the views of the Committee seriously and improve the pace of implementation of projects of such crucial importance.
- 51. The Committee notes withconcern that during 2000-2001 the projected outlay of Rs. 200.00 lakh forPublications Division was sharply reduced to Rs. 97.48 lakh. Even the reducedoutlay is not being utilised fully. Out of Rs. 7.00 lakh provided forvehicles only Rs. 0.85 lakh could be utilised. Evidently budgeting procedurehas not been taken seriously. On the other hand, the representative of the Ministry submitted during evidence that their project of starting amagazine on `Tender News could not take off due to inadequate resources. The Committee takes a serious note of such conflicting attitudes issues and strongly recommends that the Ministry should streamline and rationalise its system of financial allocation for individual projects.
- 52. The Committee appreciates the production of CD on Gandhiji by the Publications Division which contains 50 thousand pages on texts, books, letters of Gandhiji. It is a commendable effort. The Committee hopes that the Ministry would take up similar creative projects in hand in future.
- 53. The Committee observes with concern that the financial performance of DAVP was less than 50 percentduring the first three years of the Ninth Plan. It could incur the expenditure of Rs. 270.00 lakh (44.97 percent) out of the outlay of Rs. 620.00 lakh. The Committee notes that DAVP has empaneled newspapers on the basis of circulation figures for the purpose of issuing advertisements. However, the Committee is at a loss to note that the Ministry has not formulated any guidelines to ascertain/verify the circulation figures claimed by newspapers. DAVP was dependent on the services of RNI, Audit Bureau of Circulation and Chartered Accountants in this regard. As such, the Committee observes that authenticity of circulation figures has been suspected by knowledgable quarters at different points of time. The Committee feels that the Ministrydid not pay any attention to the

concern expressed by the Committee lastyear. The Committee therefore, reiterates that the Ministry should takeurgent steps to formulate detailed policy and guidelines in this respectand create some reliable agency to ensure that no person is able to corneradvertisement on the basis of false circulation figures.

- 54. The Committee is also seriouslyperturbed to note that some journals are indulging in character assassinationand scurrilous writing. In this respect also there is no machinery to regulateand discipline such journals and the Government is dependent on Districtauthorities in this regard. The Committee desires that some mechanism beevolved to take such mischievious elements to the task.
- 55. The Committee views therole of Directorate of Field Publicity (DFP) as very crucial as it imparts the required information to the masses and ensures their social and cultural development. Therefore, the Committee deplores the fact that the financial allocations which are so essential to expand the activities of DFP have been reduced continuously as the same were Rs. 255.91 lakh in 1998-99 and Rs. 211.00 lakh in 1999-2000. For 2000-2001 only Rs. 165.00 lakh have been allotted. The Committee also takes a serious note of the decline in financial as well as physical performance of DFP. The reduction has been explained in terms of a reduced purchase of films and taking no further expansion of the Directorate. The Committee is concerned to note that even the reduced outlay could not be fully utilised in 1998-99 and 1999-2000 for various reasons.
- 56. The Committee is gravelyconcerned to note that hostile anti-India propaganda has been going on Radio and Television from across the border and effective measures are required to be taken in this regard. The Ministry of Information and Broadcastinghas drawn a strategy and giving effect to it. For J & K, a special package has been drawn up in this regard which is reported to be showing good results. The Committee would like the Ministry to take up such similar steps in regard to the entire border areas as early as possible.
- 57. The Committee notes thatthe propaganda being carried out from a neighbouring country has been veryeffective and it is being done in Punjabi language as it is understoodin most part of the border areas. The Committee, therefore, desires thatto counter the hostile propaganda, All India Radio and Doordarshan shouldalso prepare software programmes in that language so that message conveyed in the programmes are widely understood.

Film Sector

(i) Films Division

- 58. Films Division has produced and released during 1999-2000, twenty seven films on various themes like Save the Environs for Future, Lal Bal Pal, Darkness of Terror onbrutal caste massacres in Bihar, Ae Vatan Tere Liye on Kargil, Jawan Tujhe Salam and Hamara Bharat to quote a few.
- 59. The overall funds allottedfor Films Division for Ninth Five Year Plan were Rs. 2450.00 lakh. Outof it Rs. 1305.39 lakh (53.28 percent) have been spent as on 31 January,2000. The performance has been too poor in regard to creation of marketingand sales potential i.e. 32.05 percent and for market research 14.20 percentfor the year 1999-2000. For developing and

equipping Films Division withvideo facilities, only Rs. 26.30 lakh have been spent as on 31 January,2000 out of Rs. 157.00 lakh allotted under this head. The Ministry has tated that all the funds would be utilised by 31 March, 2000.

On being engured about screening of documentary films produced by Films Division the Secretary submittedthat the cinema hall owners did not find the screening of those documentaries as remunerative and as such did not like to screen the same willingly asthey consider it commercially non-attractive. Therefore distributors didnot like to receive those films and public was deprived to see the same. The Secretary I & B further explained that cinema hall owners were required to screen documentary films before starting their show, under the conditions of licence. The Cinema owners of Northern and Eastern regionshad started raising objection to it. The matter was taken to Supreme Courtwhich has given judgement in favour of Government and ruled that the Cinemaowners would have to screen documentaries that educate public. As such, the screening of documentaries in Cinema halls has further started. Itwas further submitted by the Secretary I & B that the Ministry alsoproposes to hire cinema halls for two days in a week in various cities to screen relevant film documentaries. The Committee enquired whether the Ministry had sought assistance from film societies who can take up auditoriaand screen such films, the Secretary appreciating the suggestion assured that he would exercise that as the first option. The Committee enquiredabout the number of films screened on Doordarshan Channels. The representative of Films Division submitted that the regional kendras like Trivanddrum, Mumbai and Bangalore have screened documentaries of the Films Division. The CEO Prasar Bharati assured that he will go through the films producedby Films Division and if those would augment the channel variety and depthhe would take up them for screening on National Channel.

(ii) National Film Devleopment Corporation (NFDC)

The financial outlay for NFDCwas Rs. 610.00 lakh for 1999-2000 which has been raised to Rs. 1070-.00lakh for 2000-2001. During Ninth Five Year Plan the total outlay made wasRs. 4550.00 lakh. Out of it the expenditure upto 31 January 2000 was Rs.1535.00 lakh (33.74 percent). The major shortfalls were in case of construction of theatres where the expenditure of Rs. 47.50 lakh only (17.59 percent) have been incurred out of Rs. 270.00 lakh provided for the purpose andin case of import of films the budget provisions made were Rs. 1100.00lakh and the expenditure incurred was Rs. 194.95 lakh (17.72 percent). On the physical side 44 films (39.28 percent) were produced against thetarget of 112, 9 theatres (40.28 percent) constructed against the target of 22 percent and 265 films (38.97 percent) were imported against the target 680. The achievement of NFDC in relation to Direct Export of Films wasto the value of Rs. 183.00 lakh during 1998-99 against the target of Rs.150.00lakh. It has declined to Rs. 75.00 lakh during 1999-2000 against the target of Rs. 175.00 lakh. The reason for it as explained by the Ministry in replyto a query by the Committee was the opening up of the export market and aunching of several Satellite Channels for popular films by people of Indian origin covering Europe, Africa and North America. The corporation could not undertake exports to its traditional buyers like Iran and SriLanka due to non-payment of earlier consignment.

(iii) Childrens Film Society of India (CFSI)

62. The Budget Estimate for CFSI(Plan) was Rs. 560.00 lakh for 1998-99 however the actual expenditure wasonly Rs. 349.74 lakh. For 1999-2000 Rs. 460.00 lakh were provided. Thefunds

(plan) have been raised to Rs. 650.00 lakh for 2000-2001. For theNinth Plan Rs. 2800.00 lakh were allotted out of which the expenditure/incurredwas Rs. 803.94 lakh (28.71 %) as on 31 January, 2000. The major shortfallswere production/purchase of films for children. The outlay was Rs. 1585.00lakhs the expenditure incurred has been Rs. 591 lakh (37.32%). The reasonsgiven for shortfalls are stated to be non availability of good stories,lack of space required for shooting and hostile weather. Similarly Rs.800.00 lakh allotted for construction of complex for CFSI could not beutilised due to non-availability of space. On modernisation only Rs. 5.57lakh have been spent against the outlay Rs. 45.00 lakh, on Audience ResearchRs. 13.84 lakh could be spent out of Rs. 45.00 lakh.

- 63. During 1999-2000 the expenditureincurred on 21 January, 2000 was Rs. 288.16 lakh out of the outlay of Rs.650.00 lakh. The Committee desired to know the reasons for under utilisation funds. In reply, the CEO CFSI submitted during evidence that till dateCFSI has completed 173 films. They have joined hands even with privateTV channels like Sahara for exhibition of their films. Besides, they havemade a package of 15 of their outstanding films and distributed the sameto schools. The society intended to cover all the schools, however, therewas a difficulty with municipality schools because they did not have VCRfacility. The CEO CFSI further informed the Committee that most of thosefilms were produced through outside producers. In addition, the societypurchased a couple of films from abroad and dubbed the same in variouslanguages.
- 64. The Committee enquired about the proposal of producing TV serials short-animation films, the number of dubbed version and production of short films etc. in which area the performance of the society during last year was zero. The representative of CFSI submitted that during this year the society has produced three films. In response to another enquiry the representative submitted that not a single film was screened on Doordarshan except `Kabhi Pass Kabhi Fail. He was struggling for it but even the awarded films were not screened. The CEO Prasar Bharati when asked about it, submitted that Doordarshanhad agreed to screen three Films of CFSI, but the society expected that Doordarshan should pay royalty to it for screening their films. He continued to add that Doordarshan has to sacrifice telecast fee and also give thema slot and access to large number of viewers. The attitude of the society should not have been so commercial.
- 65. In response to query abouttiming of screening the films the representative of the society submittedthat at least with the private channels they had a proper slot suitable to be watched by children. He further submitted that they were negotiating with Zee TV, commercial theatres and Nandan for commercial screening of their films.
- 66. The Committee notes that financialperformance of Films Division during the first three years of the NinthPlan has been about 50 percent. It was able to utilise only Rs. 1305.39lakh out of Rs. 2450.00 lakh sanctioned to it. In respect of creating marketingand sales potential, the performance was too dismal. It was 32.05 per centand 14.20 per cent respectively. The performance has fallen miserably shortof budget amount during 1999-2000 in respect of development of video facilities. The expenditure incurred in this regard was merely Rs 26.30 lakh against the outlay of Rs. 157.00 lakh. The Committee takes a serious note of it.
- 67. The Committee draws some satisfaction from the fact that Supreme Court has given its ruling in favour of the Government in relation to screening of documentaries produced by Films Division in private cinema halls. The Committee also recommends that the Ministry

should encourage film societies to screen documentaries with socialmessage.

The Committee however, takesa serious note of the fact that Doordarshan has not screened any documentaryproduced by the Films Division on the National Channel. Only a few documentarieshave been screened at regional channels. The Films Division was set upwith the specific purpose of producing documentaries and short films forpublic information, education and cultural development. The Division hasbeen producing about 26 films each year in various languages besides Hindi. The Committee strongly recommends that good films produced by the FilmsDivision, which give specific and acceptable message to the society bescreened on the Doordarshan channels regularly, even if they are perceivedto be not commercially viable. The Committee is of the view that the programmeson the National Channel should not be decided upon only on the basis oftheir commercial viability and the same should not be the only yardstick. Films produced by the films Division, a unit of the Ministry should notbe denied screening on the National Channel. Doordarshn is certainly expected to be self-sufficient financially and should be making adequate profitsbut there seems to an over-emphasis on the commercial aspects, even ignoringthe primary objectives of providing information and education apart fromentertainment. The success of Doordarshan cannot be measured only by profitit earns but also to the extent it fulfills the national objectives. Competitionwith the private sector should be more on quality and intrinsic value of the programmes and not on the quantum of profit alone.

It is a matter of grave concernthat many of the films have not been screened at all. The Committee wouldlike to be apprised of those films and the steps being taken to screenthem on Doordarshan and at Cinema Houses. The films produced by the FilmsDivision, must get priority over programmes produced elsewhere.

- 69. The Committee note thatthe financial performance of NFDC during Ninth Plan was much below expectation. It could incur expenditure of Rs. 1535.00 lakh only (33.74 per cent) outof the outlay of Rs. 4550.00 lakh. The major shortfalls are in crucial sectors like construction of theatres and import of films. Here the performancewas 17.59 percent and 17.72 percent respectively. The export of films has declined from Rs. 183.00 lakh (in value) during 1998-99 to Rs. 75.00 lakh (in value) during 1999-2000. The reasons advanced by the NFDC like opening of export market and launching of private satellite by people of Indianorigin abroad are totally unconvincing and rather reflect on the inefficiency and complacency of NFDC. The Committee recommends that the inherent factors responsible for unsatisfactory performance be identified and remedial action taken and the Committee be apprised of the same.
- 70. The Committee notes withconcern that the financial performance of Childrens Film Society of India(CFSI) during Ninth Plan was much below the average. It could utilise onlyRs. 803.94 lakh (28.71 percent) out of the outlay of Rs. 2800.00 lakh on31 January, 2000. The reasons advanced by it like non-availability of goodstories, required space for shooting and hostile weather gives an impressionas if there are dearth of talents in the country. Besides, it also reflects casual attitude of CFSI. In case of modernisation and Audience Researchthe financial performance has been equally dismal i.e. the

expenditureincurred is Rs. 5.57 lakh, and Rs. 13.84 lakh respectively against theoutlays of Rs. 45.00 lakh each in the respective case

71. The Committee feels happyat the fact that CFSI was distributing cassettes of their films in schools. This activity requires to be encouraged and stepped up. The impedimentlike non-availability of VCRs in muncipality schools should be resolved by taking up the matter with the concerned authorities. The Committee takes a serious note of the fact that expect one no other film of CFSI was screened on the National Channel. Doordarshan should ensure screening of adequatenumber of CFSI films on Doordarshan on a slot suitable to the children. The Committee reiterates its observation as made with regard to screening of films produced by Films Division.

North-East

All India Radio (North-East)

72. The Ministry has submitted to the Committee in a written reply that a special plan costing Rs. 92crores to strengthen coverage in the North- East was prepared and submitted to Planning Commission. However, due to paucity of resources, the Commissionhas asked the Ministry to submit smaller proposals. The existing AIR coverage in North East is given below.

SI. No.	State	%age of area	%age of population
1.	Arunachal Pradesh	98	99
2.	Assam	92	97
3.	Manipur	69	88
4.	Meghalaya	96	96
5.	Mozoram	89	92
6.	Nagaland	96	97
7.	Tripura	99	99

73. The National average was 90percent area-wise and 97.3 percent population wise whereas overall coverage of North East was 91.29 percent area-wise and 95.43 percent populationwise. **Doordarshan (North-East)**

74. Doordarshan is reported to be having10 studios and a number of HPTs/VLPTs, in the North East and a programmeproduction centre and a Satellite Earth Sation at Guwahati. All the primarytransmitters were linked to Delhi via Satellite for relay of national serviceprogrammes. The expenditure incurred there during 1997-98 was Rs. 27.93crore and during 1998-99 Rs. 28.58 crore . For 2000-2001 Rs. 29.00 crorehave been allotted. Asked about the lower coverage of North East representative of the Ministry stated that the terrain in the North East being hilly there are shadow areas within the coverage zone of existing transmitters requiringsetting up of more transposers and VLPTs. The work relating to installation of around 20 HPTs, LPTs VLPTs

and transposers were being under taken forexpansion of primary coverage and DD-II service. The existing Doordarshancoverage in North Eastern region has been given below.

- 75. The existing coverage of Doordarshanin North East is 53.2 percent area wise and 81.5 percent population wiseagainst the National coverage 74.8 per cent area-wise 87.9 percent population-wise.
- 76. The Committee pointed out that thepeople in the North East were not provided the facility of Cable network, besides, the coverage was very poor in border areas like J&K and NorthEast and that the people of those areas were not able to get even the NationalNews and the activities of the Government and desired to know the stepsbeing initiated by the Ministry to provide enhanced DD coverage to NorthEast. In reply the CEO Prasar Bharati submitted that there was a problemof sparse population and scattered locations particularly in ArunachalPradesh and in Nagaland and Manipur. The CEO assured that the Ministrywas working on a special programme for North East as in case of J&K. The Committee enquired whether the Government was considering to starta North East channel. The CEO submitted that the same was in the pipeline.
- 77. The Committee pointed out that eventhough the coverage of Doordarshan in North East was 68 percent as perfigures of the Ministry but in actual practice it was only 45 percent. Besides the AIR coverage in Nagaland though is stated to be 96 percentyet in practice it may be very low as certain parts of Mokokchung and Tuensangwere not properly covered. In reply the representative of the Ministrysubmitted that AIR has a major station at Kohima with an old transmitter of 50 KW. It is planned to replace that with an imported 100 KW transmitterfor which building modifications were underway. It was targeted to be completed in 2001-2002. The representative further submitted that there was interference from the nearby transmitters of the foreign countries resulting in shrinkage DD coverage and blank spots. To overcome the problem the Ministry hasplanned additional relay centres. They have installed a SW Transmitteralso at Kohima to supplement coverage.
- 78. In response to a query of the Committeewhether upgradation of the transmitter at Kohima would meet all the requirementsof the North East, the respresentative of the Ministry submitted that theupgradation could retain the existing coverage of the existing transmitters. The Secretary I & B, admitted that the coverage in North East was belownational average and the Ministry was conscious of that. In view of thesensitivity at the international borders in that area it needed substantialstrengthening. He further assured that to meet the situation a specialpackage as in case of J&K would be submitted to Cabinet for approvaland the implementation of the same would strengthen the coverage in NorthEast to the National average or even higher.
- 79. The Committee takes a seriousnote of the fact that in reality the AIR coverage in the North East ismuch below the national average. The national average is 90 percent area-wiseand 97.3 percent population wise whereas, it is 91.29 percent and 95.43percent respectively as per the figures of the Ministry. Similarly, DDcoverage of North East is also very poor, which is 53.2 percent area-wiseand 81.5 percent population wise as compared to national average of 74.8percent and 87.9 percent respectively. However, in actual practice a largepart of North- East is not getting clear signals because of hilly terrainsand are not able to get even national news and the infrastructural installationsthere are inadequately manned. The Committee hopes that the proposed specialpackage for the North East

assured by the Ministry as in case of J &Kwould be finalised soon and implemented as a special programme to bringthe North East at par with the national average. It is pertinent to notethat in view of the hostile activities on borders, these areas are vulnerableand must be strengthend at the earliest.

NEW DELHI; SOMNATH

CHATTERJEE, 13 April, 2000

Chairman,
24 Chaitra, 1922(Saka)
Standing Committee

on Communications